

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.4103
TO BE ANSWERED ON 12.03.2021

SIMPLIFICATION OF ADOPTION PROCEDURE

4103. SHRIMATI PRATIMA MONDAL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of children adopted by Indians and foreigners during each of the last three years and the current year;
- (b) whether the number of adoptions have declined during the said period;
- (c) if so, the reasons therefor;
- (d) whether the Government has received complaints regarding complicated formalities involved in the adoption procedure, if so, the details thereof; and
- (e) the action taken by the Government to simplify child adoption procedure in the country?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) The numbers of children adopted under the Juvenile Justice (Care and Protection of Children Act), 2015 (JJ Act) by Indians and Foreigners during each of the last three years and current year are as under:

| Year | Adoption by Indian Citizen | Adoption by Foreign Citizen |
|---------------------------|-----------------------------------|------------------------------------|
| 2017-18 | 3276 | 651 |
| 2018-19 | 3374 | 653 |
| 2019-20 | 3351 | 394 |
| 2020-21 (upto16/03/21) | 2866 | 394 |

Due measures are taken to further ameliorate the concerns of the stakeholders and streamline the process, including refining CARINGS portal for better service delivery.
